

In August, 1976, a High-level Committee under the Chairmanship of the former Minister of State for Works and Housing was set up to consider the recommendations of the Burney Committee. The high level Committee held three meetings but no final decision was taken.

Subsequently, it was decided to set up a Committee of Officers to make a verification of each of the properties listed in the report of the Burney Committee and to give its suggestions as to how far the recommendations of the Burney Committee in respect of each property may be implemented. Accordingly, a Committee was set up on 15th September, 1977 by the Ministry of Works and Housing.

The Committee held six meetings in which, amongst others, the concerned officers of the Delhi Development Authority and the Delhi Wakf Board were also invited from time to time to assist in its task. As one member of the Committee proceeded on foreign assignment, the Committee has been reconstituted on 25th July, 1978. The report of the Committee is awaited.

#### Formation of Wakf Boards in States

1510. SHRI S. A. KHAJA MOHIDEEN : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether there are any Central guidelines containing the norms and conditions of formation of Wakf Boards in the States ; and

(b) if so, what are the details thereof ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) and

(b). The formation of Wakf Boards in the States is governed by the provisions contained in sections 9, 10, 11, 12 and 13 of the Wakf Act, 1954. These provisions contain the necessary guidelines and the Central Government has no power under the Act to issue any additional guidelines.

#### सिंचाई परियोजनाओं के लिए विश्व बैंक से ऋण

1511. श्री हरिशंकर भाभड़ा :

श्री जगदीश प्रसाद माथुर :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार और हरियाणा सरकार के अधिकारियों के एक दल ने देश की सिंचाई परियोजनाओं के लिए विश्व बैंक से ऋण प्राप्त करने के लिए हाल में वाशिंगटन की यात्रा की थी; और

(ख) यदि हाँ, तो इस यात्रा का क्या परिणाम निकला ?

[Loan from the World Bank for irrigation projects

1511. SHRI HARISHANKER BHABHADA;;

SHRI JAGDISH PRASAD MATHUR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that a team of officers of the Central Government and the Haryana Government recently visited Washington to seek loan from the World Bank for the country's irrigation projects; and

(b) if so, what is the outcome of the visit ?]

[ ] English translation

**कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) :** (क) जी, हाँ ।

(ख) इस बातचीत के परिणामस्वरूप, अन्तर्राष्ट्रीय विकास संघ ने, जो विश्व बैंक की सम्बद्ध संस्था है, हरियाणा आधुनिकीकरण और कमान क्षेत्र विकास परियोजना के लिये 111 मिलियन अमरीकी डालर की ऋण-सहायता देना मान लिया है और आशा है कि अन्तर्राष्ट्रीय विकास संघ के निदेशक-बोर्ड द्वारा यथासमय इसका अनुमोदन कर दिया जायेगा ।

[THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) : (a) Yes, Sir.

(b) As a result of the negotiations, IDA, an affiliate of the World Bank, has agreed to provide a loan assistance of US \$ 111 million for the Haryana Modernisation and CAD Project and it is expected to be approved by the Board of Directors of the IDA in due course.]

**Accommodation Advisory  
Committee**

1512. SHRI JAGDISH JOSHI : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether it is a fact that on the recommendations of Parliament an Accommodation Advisory Committee was set up in 1963-64 by Government to decide upon the justifiability of continuing location of headquarters or the offices of various public sector companies in the metropolitan cities like Delhi, Bombay, Calcutta and Bangalore; and

(b) if so, what are the details of the decisions arrived at by the Committee ?

[ ] English translation.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) No, Sir.

(b) Does not arise.

**राजनीतिक दलों के भूतपूर्व पदाधिकारियों के कब्जे में सरकारी आवास**

1513. श्री हरिशंकर भाभड़ा:

श्री जगदीश प्रसाद माथुर :

**निर्माण और आवास तथा पूति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :**

(क) क्या यह सच है कि राजनीतिक दलों के अनेक भूतपूर्व पदाधिकारियों के पास अभी भी सरकारी आवास हैं;

(ख) यदि हाँ, तो प्रत्येक दल के भूतपूर्व पदाधिकारियों के पास ऐसे कितने-कितने फ्लैट हैं; और

(ग) उनसे किराये की कितनी बकाया राशि वसूल की जानी है और सरकार ने उनसे किराये की बकाया राशि वसूल करने तथा इन फ्लैटों को खाली कराने के लिए क्या कदम उठाये हैं ?

**[ Occupation of Government accommodation by ex-office bearers of political parties**

1513. SHRI HARISHANKER BHABHDA:

SHRI JAGDISH PRASAD MATHUR:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :